

ITEM NO.4
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 563/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU @ UDAI PRATAP SINGH & ANR.

Respondent(s)

(IA No.43350/2019-CONDONATION OF DELAY IN FILING and IA
No.43351/2019-EXEMPTION FROM FILING O.T.)

Date : 26-10-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete on respondent nos. 1 and 2 but none has
entered appearance.

Await original records from the High Court and Trial Court.
Issue D.O. letter again.

List again on 1.12.2020.

ANIL LAXMAN PANSARE
Registrar